



A BRIEF REPORT

OF

**THE BUSINESS TRANSACTED DURING THE
NINTH SESSION**

(4 JUNE, 2019)

OF

THE SEVENTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

**GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2019**



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PREFACE

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Ninth Session, which was held on 4th June, 2019

PORVORIM – GOA
4/6/2019

NAMRATA ULMAN
OFFICIATING SECRETARY, LEGISLATURE

BRIEF REPORT OF THE BUSINESS TRANSACTED BY THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS NINTH SESSION, 2019, HELD ON THE 4TH JUNE, 2019

(ONE DAY SESSION HELD ON THE 4TH JUNE, 2019)

1. INTRODUCTION

Dr. Smt.Mridula Sinha, the Hon. Governor of Goa, vide Order dated the 31st March, 2019, summoned the Ninth Session of the Seventh Legislative Assembly of the State of Goa, which was held on the 4th June, 2019, at 11 30 AM, at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The Ninth Session, 2019, of the Seventh Legislative Assembly had 1 sitting and had a duration of 37 minutes.

2. DURATION OF THE SITTING OF THE HOUSE

The total duration of the sittings of the House was 37 minutes.

Sl. No.	Dates of sitting	Duration of sitting	Total duration of the sitting	
			Hours	Minutes
1.	4.6.2019	11 30 AM to 12 07 PM	0	37 minutes

3. ATTENDANCE OF THE HON. MEMBERS DURING THE NINTH SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE SPEAKER, DY. SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:

<u>Sl. No.</u>	<u>Name of the Hon. Member</u>	<u>No of day/s attended the Session</u>
1.	Shri Dayanand Raghunath Sopte	1 day
2.	Shri Nilkanth Ramnath Halarnkar	1 day
4.	Shri Joshua Peter De Souza	1 day
5.	Shri Glenn Souza Ticlo	1 day
6.	Shri Atanasio Monserrate	1 day
7.	Smt. Jennifer Monserrate	1 day
8.	Shri Antonio Caetano Fernandes	1 day
9.	Shri Francisco Silveira	1 day

10.	Shri Pandurang Madkaikar	1 day
11.	Shri Pravin Zantye	1 day
12.	Shri Pratapsingh Raoji Rane	1 day
13.	Shri Ravi Naik	1 day
14.	Shri Subhash Shirodkar	1 day
15.	Shri Ramkrishna Dhavalikar	1 day
16.	Shri Milind Sagun Naik	1 day
17.	Shri Jose Luis Carlos Almeida	1 day
18.	Smt. Alina Saldanha	1 day
19.	Shri Wilfred D'Sa	1 day
20.	Shri Aleixo Reginaldo Lourenco	1 day
21.	Shri Digambar Kamat	1 day
22.	Shri Churchill Alemao	Nil
23.	Shri Luizinho Faleiro	1 day
24.	Shri Clafasio Dias	1 day
25.	Shri Filipe Nery Rodrigues	1 day
26.	Shri Nilesh Cabral	1 day
27.	Shri Prasad Gaonkar	1 day
28.	Shri Isidore Fernandes	1 day

4. ELECTION OF SPEAKER

I. Shri Michael Lobo, the Hon. Dy. Speaker, Officiating as Speaker, informed the House about the nominations received for the election of the Speaker from the following Members:

1. Shri Vijai Sardesai, the Hon. Deputy Chief Minister, proposed and seconded by Shri Subhash Shirodkar, MLA, that Shri Rajesh Tulshidas Patnekar, MLA, be elected to the Office of the Speaker.
2. Shri Dayanand Sopte, MLA proposed and seconded by Smt. Alina Saldanha, MLA, that Shri Rajesh Tulshidas Patnekar, MLA, be elected to the Office of the Speaker.
3. Shri Vinoda Paliencar, the Hon. Minister for Water Resources proposed and seconded by Shri Jayesh Salgaonkar, the Hon. Minister for Housing, that Shri Rajesh Tulshidas Patnekar, MLA, to be elected to the Office of the Speaker.

4. Shri Joshua D'Souza, MLA, proposed and seconded by Shri Pravin Zantye, MLA, that Shri Rajesh Tulshidas Patnekar, MLA, be elected to the Office of the Speaker.
5. Shri Francisco Silveira, MLA, proposed and seconded by Shri Wilfred D'Sa, MLA, that Shri Pratapsingh Rane, MLA, be elected to the Officer of the Speaker.

II. The following Members moved and seconded the Motion:

1. Shri Vijai Sardesai, the Hon. Deputy Chief Minister, moved the Motion and seconded by Shri Subhash Shirodkar, MLA, that Shri Rajesh Tulshidas Patnekar, MLA, be elected to the Office of the Speaker.
2. Shri Dayanand Sopte, MLA moved the Motion and seconded by Smt. Alina Saldanha, MLA, that Shri Rajesh Tulshidas Patnekar, MLA, be elected to the Office of the Speaker.
3. Shri Vinoda Paliencar, the Hon. Minister for Water Resources moved the Motion and seconded by Shri Jayesh Salgaonkar, the Hon. Minister for Housing, that Shri Rajesh Tulshidas Patnekar, MLA, to be elected to the Office of the Speaker.
4. Shri Joshua D'Souza, MLA, proposed the Motion and seconded by Shri Pravin Zantye, MLA, that Shri Rajesh Tulshidas Patnekar, MLA, be elected to the Office of the Speaker.
5. Shri Francisco Silveira, MLA, moved the Motion and seconded by Shri Wilfred D'Sa, MLA, that Shri Pratapsingh Rane, MLA, be elected to the Office of the Speaker.

III. Shri Michael Lobo, the Hon. Dy. Speaker, Officiating as Speaker, put the Motion to the vote of the House:

22 voted in favour of the Motion

16 against the Motion.

IV. Shri Michael Lobo, the Hon. Dy. Speaker, Officiating as Speaker, announced ***that Shri Rajesh. Tulshidas. Patnekar is elected as the Speaker of the Goa Legislative Assembly.***

V. The following Members spoke:

1. Shri Pratapsingh Rane, MLA
2. Shri Ramkrishna Dhavalikar, MLA
3. Shri Mauvin Godinho, the Hon. Minister for Panchayats
4. Shri Manohar Azgaonkar, the Hon. Deputy Chief Minister
5. Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition
6. Dr. Pramod Sawant, the Hon. Chief Minister
7. Shri Rajesh Patnekar, the Hon. Speaker.

5. NATIONAL ANTHEM

The National Anthem was played at the conclusion of the Session on the 4th June, 2019 and the House was adjourned *sine die* at 12 07 PM.
